

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 103 OF 2016 &
IA NO. 248 OF 2016

Dated: 1st March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab Alkalies & Chemicals Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Soayib Qureshi
Mr. Sandeep Bajaj

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

List this matter on **11.04.2018** as agreed by learned counsel for both the parties.

(S.D. Dubey)
Technical Member
bn/tpd

(Justice N. K. Patil)
Judicial Member